

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.03.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

### For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 885 of 2020	Varrsana Ispat Ltd.-in Liquidation (through Anil Goel Liquidator) Vs. Varrsana Employee Welfare Association & Ors.	Nipun Gautam	Akshat Singh-R1 O.P. Gaggar-R2 Aarti Singh-R3, R4 & R5 Sanjib Das-R6 Shilpa Thakur-R7 Shaunak Mitra-R8
2.	Comp. App. (AT) (Ins) No. 995 of 2020	Sri Adinath Enterprises Vs. V. Mahesh  <b>With</b>	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
3.	Comp. App. (AT) (Ins) No. 994 of 2020	Sandhya & Co. Vs. V. Mahesh  <b>With</b>	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
4.	Comp. App. (AT) (Ins) No. 996 of 2020	Jai Jinendra Enterprises Vs. V. Mahesh  <b>With</b>	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
5.	Comp. App. (AT) (Ins) No. 997 of 2020	Vijayalakshmi Enterprises Vs. V. Mahesh  <b>With</b>	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
6.	Comp. App. (AT) (Ins) No. 998 of 2020	V.S. Enterprises Vs. V. Mahesh  <b>With</b>	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
7.	Comp. App. (AT) (Ins) No. 999 of 2020	H.S. Syndicate Vs. V. Mahesh  <b>With</b>	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
8.	Comp. App. (AT) (Ins) No. 1000 of 2020	Hemanth Mehta & Sons HUF Vs. V. Mahesh  <b>With</b>	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee

9.	Comp. App. (AT) (Ins) No. 1001 of 2020	Vipul Investment Vs. V. Mahesh  <b>With</b>	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
10.	Comp. App. (AT) (Ins) No. 1002 of 2020	Hemanth & Co. Vs. V. Mahesh	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
11.	Comp. App (AT) (Ins) No. 1117 of 2019	Canara Bank. Vs. Mamta Binani & Ors.  <b>With</b>	Ridhima Sehgal	Videh Vaish-R1 Khushboo Aggarwal- R3 Neeraj Kumar Gupta-R4 Lalit Mohan- RP
12.	Comp. App (AT) (Ins) No. 922 of 2020	Canara Bank Vs. Manoj Kumar Sharma & Ors.	Parth Tandon	Shaunak Mitra-R1
13.	Comp. App. (AT) (Ins) No. 1024 of 2020	Aavanor Systems Pvt. Ltd. Vs. Pers Enterprises Pvt. Ltd.	Mohit D. Ram	Ravi Raghunath
14.	Comp. App. (AT) (Ins) No. 1235 of 2019	E.N. Palanisamy. Vs. Bank of Baroda & Ors.	Anup Kumar	R. Soundara Rajan- R1 & R2 Akshayaa Benjamin-R3 G. Kalyan Jhabakh- IRP
15.	Comp. App (AT) No. 176 of 2020	Hareshbhai Ambalal Patel Shareholder of Patidar Chemical Pvt. Ltd. Vs. Registrar of Companies	Natasha Dhruvan Shah	Vikrant N Goyal P S Singh-COC

#### For Hearing

16.	Comp. App. (AT) (Ins) No. 146 of 2020 <b>Part Heard</b>	Dr. P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.  <b>With</b>	Saurabh Kalia	Gautam Swarup Gunjan Jindal-R1 WF Moses R. Venkata Vardhan Kartikeya Asthana- R3
17.	Comp. App. (AT) (Ins) No. 1121 of 2020 <b>Part Heard</b>	P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	Saurabh Kalia	Gunjan Jindal Gautam Swaroop-R1 Kartikeya Jaiswal Anirudh Wadhwa Aparajito Sen Kartikeya Asthana-R3

<b>18.</b>	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.  <b>With</b>	PremaPriyadarshini	R.D. Makheeja V. B. Arya
<b>19.</b>	Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**